

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 9th April, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 139/2018 (M.A. No. 367/2018 & M.A. No. 431/2018)	Ajay Dubey Vs. Union of India & Ors.	Mr. Srivastava Naver, Adv. for Applicant
2.	Original Application No. 169/2018	Bihar Fly Ash Brick Industries Association (B-FABIA) Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
4.	Original Application No. 106/2018	Laxmi Alias Poonam Chaudhary Vs. Continental Carbon India Limited & Ors.	Ms. Laxmi Alias Poonam Chaudhary, Applicant in person Mr. Pradeep Mishra, Adv. for UPPCB
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 611/2016 (M.A. No. 1164/2016 & M.A. No. 1534/2017)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG for state of Haryana Mr. Pragyan Sharma, Adv.
6.	Execution Application No. 48/2017 IN O. A. No. 386/2017	Rear Admiral A P Revi IN (Retd) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for PWD Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC
7.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. I. S. Alag, Sr. Adv. with Mr. Kamal Kapoor, Adv. for R-1 Mr. Keshar Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP
8.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board

9.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for R-1 & 2
10.	Original Application No. 24/2018	Shailesh Singh Vs. State of U.P. & Ors.	Mr. Shailesh Singh, Applicant in person Mr. Raj Kumar, Adv. for CPCB Mr. R. N. Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for R-3 Mr. Abhishek Chaudhary, Adv. for R-4 Ms. Pushp Gupta, Adv. for MoEF Ms. Preeti Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Mukesh Verma, Adv.
11.	Original Application No. 123/2018	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Mukesh Verma, Adv. for Uttarakhand PCB Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun
12.	M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
FOR HEARING			
13.	Original Application No. 309/2013 (M.A. No. 443/2015, M.A. No. 720/2015, M.A. No. 721/2015, M.A. No. 857/2015 M.A. No. 920/2015 M.A. No. 921/2015, M.A. No. 73/2016, M.A. No. 74/2016, M.A. No. 294/2016, M.A. No. 1045/2016, M.A. No. 101/2017 & M.A. No. 566/2017) (PH)	National Green Tribunal Bar Association Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 Ms. D. Bharathi Reddy, Adv. for Uttarakhand Mr. Vivek Sharma, Adv. for R-3 Mr. Rajiv Nanda, Adv. Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Sr. Adv. with Mr. T. S. Bindra, Adv. for R-4 Mr. Pradeep Misra, Adv. Mr. P.L. Gautam, Adv. for NDMC Mr. Siddharth Luthra, Sr. Adv.
14.	Original Application No. 384/2015 (M.A. No. 1168/2016)	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Dr. Bharti Reddy, Adv. for R-2 Mr. S. P. Singh, Adv. for R-3 to 5 Mr. Anirudh Joshi, Adv. for R-6 Mr. Vivek Sharma, Adv. for R-7 to 10 Mr. Rajiv, Adv. for State of Uttarakhand
15.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB Mr. Vikas Malhotra, Adv. for MoEF Dr. Shiva Sharma, Adv.

16.	Appeal No. 43/2015	K.S. Manje Gowda & Ors. Vs Govt. of Karnataka & Ors.	Ms. Aparna Bhat, Adv. for Appellant Mr. Devraj Ashok, Adv. for R-1 & 3 to 9 Mr. Vikas Malhotra, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for CNCTD
17.	Original Application No. 355/2016 (M.A. No. 872/2017 & M.A. No. 1271/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh, Adv.
18.	Original Application No. 368/2016	Paramjit Singh Pamma Vs. Government of Punjab & Ors.	Mr. Gurjinder S. Chahal, Adv. for Applicant Mr. Vinay Mohar Sharma, AAG for R-1,2, 4 & 5 Mr. Nitin Kaushal, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Mr. Naginder Benipal, Adv. Mr. Sanjeev Kumar Manan, Adv. Mr. A. R. Takkar, Adv.
19.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017, M.A. No. 403/2017, M.A. No. 854/2017 & M.A. No. 01/2018)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Raman Yadav, Adv. (LC)
20.	Original Application No. 540/2017 (M.A. No. 1340/2017)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Ms. Radhika Dwivedi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB Mr. Ankit Verma, Adv. for State of UP Mr. Manoj Kumar, Adv. for R-5 to 7 and R-9 to 12 Mr. V. K. Shukla, Adv. for R-8

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